

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 389 of 2018

IN THE MATTER OF:

Mr. Anil Kohli, R.P. for Dunar Foods Ltd.

...Appellant

Versus

Directorate of Enforcement

...Respondent

Present:-

For Appellant: Mr. Abhishek Anand and Mr. Mohak Sharma, Advocates.

**For Respondent: Mr. Zoheb Hossain and Mr. Agni Sen, Advocates for R-1.
Mr. Sandeep Bisht, Advocate for NSE**

O R D E R
(Through Virtual Mode)

07-10-2020 Heard Mr. Zoheb Hossain, Advocate representing the Respondent. Argument of Respondent could not be concluded.

List the Appeal for hearing on **2nd November, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

RN/gc